

Name of Corporate Debtor -	E C BOSE AND COMPANY PVT LTD
Date of Commencement of CIRP -	20.06.2025
List of Creditors as on	10.08.2025

Name of Creditor	Details of claim received		Details of claim admitted						Type	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Date of receipt	Amount clai med	Amount of claim admitted	Natur e of claim	Amount covered by security interest	Amount covered by guar a -ntee	Whether related party?	% of voting share in CoC						
STATE BANK OF INDIA	19-07-2025	26,50,46,711	11,21,54,297	FINANCIAL	-	-	No	81.77%			-	-	15,28,92,414	15,28,92,414
SECURED FINANCIAL CREDITOR														
PRINCIPAL		<i>6,43,42,346</i>												
INTEREST		<i>20,07,04,365</i>												
SUGESAN TRANSPORT PVT LTD	02-08-2025	27,47,16,312	2,50,00,000	FINANCIAL	-	-	No	18.23%			-	-	24,97,16,312	24,97,16,312
UNSECURED FINANCIAL CREDITOR														
PRINCIPAL		<i>2,50,00,000</i>												
INTEREST		<i>24,97,16,312</i>												
T P ROY CHOWDHURY & CO PVT LTD	16-07-2025	54,65,061	54,65,061	OPERATIONAL			No	0.0%			-	-	-	-
OPERATIONAL CREDITOR														
EMPLOYEES PROVIDEND FUND ORGANISATION	18-07-2025	1,46,660	1,46,660	OPERATIONAL	0	0	No	0.0%						
OPERATIONAL CREDITOR														
TOTAL		54,53,74,744	14,27,66,018											

NOTES :

SBI HAS RELINQUISHED ITS SECURITY INTEREST ON 19.07.2025 AS MENTIONED IN POINT 8A OF FORM D WHILE SUBMITTING CLAIM

BOTH SUGESAN TRANSPORT PVT LTD & SBI HAD RAISED CLAIMED BY CHARGING INTEREST TILL JUNE 2025 BUT THE SAME IS UNDER VERIFICATION AND HAD NOT YET BEEN ADMITTED.

HENCE, THE LIQUIDATOR CONTINUE TO KEEP THE VOTING % SAME AS DURING CIRP TILL 20.10.2025